

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
STARRED QUESTION NO. 52  
TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2017**

**Funds for Sarva Shiksha Abhiyan**

**\*52. SHRIMATI HEMA MALINI:  
SHRI BHAGWANTH KHUBA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and spent under the Sarva Shiksha Abhiyan (SSA) in various States during the last three years along with the percentage spent on quality upgradation measures, State/UT-wise;
- (b) whether criteria have been fixed by the Government for providing higher proportion of funds to the States/UTs under SSA and if so, the details thereof;
- (c) the number of toilets constructed in schools both Government and Public during the year 2015-16 and the number of functional toilets out of these;
- (d) whether as per some recent reports, the implementation of SSA and Mid Day Meal schemes is far from satisfactory and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to improve amenities in schools viz, the quality of mid day meal, separate toilets for girls in schools, learning outcomes and teachers' absenteeism, multiple vacancies etc. across the country, especially in Uttar Pradesh?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 52 TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2017 ASKED BY SHRIMATI HEMA MALINI AND SHRI BHAGWANTH KHUBA REGARDING FUNDS FOR SARVA SHIKSHA ABHIYAN**

(a): The Statement showing state-wise details of funds released and expenditure under Sarva Shiksha Abhiyan (SSA) during the last three years and current year is given at **Annexure**. Under the SSA, the central share is released in lump-sum directly to States and UTs and component wise releases are not made. For the financial year 2016-17, 10% of the total outlay has been approved for activities related to quality interventions through SSA in the Annual Plans for all States and UTs. All States and UTs have been advised to priorities their expenditure on such interventions and have been given specific commitments focused on improvement in learning outcomes during the finalization of their Annual Plans under SSA for 2016-17.

(b): The outlays to States and UTs under SSA are made on the basis of their Annual Work Plan and Budget (AWP&B) as per the programmatic and financial norms. The approved outlay is apportioned between central and state share as per the existing funds sharing pattern of 60:40 (90:10 for the North-Eastern States and 3 Himalayan States). 100% central share is provided to Union Territories.

(c): Under the Swachh Vidyalaya initiative of the Department, 4,17,796 toilets were constructed in 2,61,400 elementary and secondary government schools in a period of one year from 15.8.2014 to 15.8.2015, thus ensuring that every government school has separate functional toilets for girls and boys. Out of these, 1,41,636 toilets were constructed/repared by PSUs. With this, 13.77 crore children in 11.21 lakh government schools all over the country were given access to gender segregated toilets.

(d): No, Madam.

(e): The SSA provides assistance to State Governments and UT Administrations for universalization of elementary education in the country. Since the inception of SSA in 2000-01 till 30.09.2016, 3.64 lakh new elementary schools, construction of 3.11 lakh school buildings and 18.73 lakh additional classrooms, 2.42 lakh drinking water facilities, 10.36 lakh school toilets and 19.49 lakh teacher posts have been sanctioned to States and UTs. Out of these, 3.59 lakh elementary schools have been opened, 3.02 lakh school buildings, 18.37 lakh additional classrooms, 2.33 lakh drinking water facilities and 9.88 lakh toilets have been constructed.

Further, under SSA, the State Governments and UT administrations are supported on several interventions to improve teaching standards, including regular in-service teachers' training, induction training for newly recruited teachers, training of all untrained teachers to acquire professional qualifications, recruitment of additional teachers for improving pupil-teacher ratios, academic support for teachers through block and cluster resource centers, continuous and comprehensive evaluation system to equip the teacher to measure pupil performance and provide remedial action wherever required, and teacher and school grants for development of appropriate teaching-learning material, etc. States have been advised to monitor teacher attendance in elementary schools and put in place mechanisms to improve teacher presence and accountability.

The recruitment and service conditions of Government teachers are primarily in the domain of respective State Governments and UT Administrations. Central Government regularly takes up the issue of filling up of vacant teacher posts and redeployment of teachers with the State Government and UTs.

Additionally, to improve the quality of elementary education in the country, the Central Government has taken several initiatives. Padhe Bharat Badhe Bharat (PBB) which is a sub-programme under Sarva Shiksha Abhiyan (SSA), encourage children to improve on early grade reading, writing & comprehension, and early Mathematics in classes I and II. Rashtriya Aavishkar Abhiyan (RAA) programme has been launched in July 2015, inter-alia, as a sub-component of Sarva Shiksha Abhiyan (SSA), to motivate and engage children of the age group from 6-18 years in Science, Mathematics and Technology through observation, experimentation, inference drawing, model building, etc. both through inside and outside classroom activities. To further strengthen the emphasis on quality education, the learning outcomes for students at elementary level have been finalized and they will be included in the Central Rules of the Right of Children to Free and Compulsory Education (RTE), Act, 2009.

In respect of Mid Day Meal Scheme (MDMS), the Government has issued various instructions from time to time to maintain the quality of meals served to the children under MDMS. Updated guidelines on quality, safety and hygiene for school level kitchens have been issued to all the States and UTs on 13<sup>th</sup> February, 2015. These guidelines, inter alia, provide for procurement of Agmark quality and branded items for preparation of meals, tasting of meals by 2-3 adults members including at least one teacher before serving to children. Further, the MDM Rules, 2015 provide for mandatory testing of food samples on monthly basis by Government recognized laboratories to ensure that the meals meet with nutritional standards and quality.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.52 TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2017 ASKED BY SHRIMATI HEMA MALINI AND SHRI BHAGWANTH KHUBA REGARDING FUNDS FOR SARVA SHIKSHA ABHIYAN

State-wise funds allocated/released and expenditure under Sarva Shiksha Abhiyan (SSA) during last three years and the current year

(Rs. in crore)

Sl. No.	Name of the State	2013-14		2014-15		2015-16		2016-17	
		Funds Released	Expenditure (including State share)	Funds Released	Expenditure (including State share)	Funds Released	Expenditure (including State share)	Funds Released (as on 04.01.2017)	Expenditure (including State share) (till Sept., 2016)
1	Andhra Pradesh	1747.15	2813.02	1545.67	2201.52	668.11	1610.52	633.02	355.40
2	Arunachal Pradesh	192.62	279.51	336.08	354.17	181.79	292.71	164.00	100.06
3	Assam	1318.21	1117.11	977.82	1547.79	1004.65	1165.27	530.38	428.66
4	Bihar	2610.13	4645.15	2163.36	5499.82	2515.57	5762.26	2706.88	2700.03
5	Chhattisgarh	767.00	1402.63	927.05	1709.40	622.20	1477.52	572.70	1018.54
6	Goa	13.34	21.23	13.10	23.01	8.14	15.86	8.69	7.30
7	Gujarat	805.60	1108.74	784.76	1263.67	615.64	1824.93	777.41	1007.99
8	Haryana	350.88	626.77	421.11	771.11	345.01	529.16	187.00	84.76
9	Himachal Pradesh	114.53	198.00	125.47	221.57	121.39	325.27	128.25	183.03
10	Jammu & Kashmir	891.44	1117.11	512.77	686.57	1299.81	1828.93	1025.22	881.38
11	Jharkhand	450.11	817.42	757.75	1308.30	558.63	1355.91	423.47	468.36
12	Karnataka	653.71	916.39	662.14	1035.46	417.59	1196.37	544.96	863.99
13	Kerala	208.01	405.60	218.44	271.64	128.59	258.33	90.49	109.27
14	Madhya Pradesh	2004.09	3426.73	1490.95	2754.76	1601.98	2126.04	1414.51	987.90
15	Maharashtra	656.54	1038.00	582.89	1195.45	412.25	847.34	603.70	523.99
16	Manipur	131.94	219.42	214.66	236.29	183.55	150.32	44.05	67.21
17	Meghalaya	283.41	323.42	204.05	263.69	166.27	210.04	154.38	152.02
18	Mizoram	106.58	128.42	147.40	130.35	94.38	143.82	37.06	22.01
19	Nagaland	158.03	171.51	205.69	153.51	87.40	159.44	84.13	59.17
20	Odisha	739.56	1083.90	666.95	1377.16	820.82	1348.83	603.50	736.14
21	Punjab	383.24	642.92	362.16	643.79	300.04	655.93	270.87	431.74
22	Rajasthan	2424.89	3541.00	2480.42	4252.61	1934.62	4250.30	1646.79	2151.93
23	Sikkim	41.95	45.52	45.26	48.20	40.54	51.64	28.49	22.56
24	Tamil Nadu	968.27	1785.41	1358.20	1785.47	821.12	1413.20	821.11	1077.77
25	Telangana	0.00	0.00	814.07	1044.27	217.76	688.07	217.76	258.01
26	Tripura	159.91	190.83	198.00	218.78	169.57	196.67	125.54	72.17
27	Uttar Pradesh	4666.98	8487.14	4498.68	7801.13	5054.34	12057.25	5054.34	1898.22
28	Uttarakhand	220.44	364.95	228.81	371.39	225.88	381.32	252.69	155.51
29	West Bengal	1531.96	2846.64	972.40	2509.41	846.79	1707.34	693.57	652.64
30	A & N Islands	6.12	7.33	1.47	6.09	3.59	6.97	3.59	1.21
31	Chandigarh	30.09	51.80	38.94	64.36	35.22	57.68	32.79	33.52
32	Dadra & N. Haveli	9.27	12.01	9.12	19.87	5.95	16.95	10.61	9.04
33	Daman & Diu	1.46	3.65	0.73	4.35	0.78	3.74	2.00	1.71
34	Delhi	83.23	102.12	62.24	124.33	72.94	103.29	69.45	33.27
35	Lakshadweep	0.00	1.84	0.59	4.49	1.40	2.35	1.40	0.13
36	Pondicherry	4.43	4.28	1.00	6.08	5.83	5.61	1.53	3.12
	<b>Total</b>	<b>24735.12</b>	<b>39947.52</b>	<b>24030.2</b>	<b>41909.86</b>	<b>21590.14</b>	<b>44227.18</b>	<b>19966.33</b>	<b>17559.76</b>

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.